

DAILY WISE OBJECTION LIST

(PETITION , APPLICATION , ADDITIONAL DOCS ETC)

Scrutiny Date From 13.09.2022 TO 14.09.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	04-05-2022	Interlocutory Application (I.B.C)	710102034992022	COMPANY PETITION IB (IBC)/1781(ND)2018	REGIONAL PF COMMISSIONER NOIDA VS SAHA INFRATECH PRIVATE LTD	Sec 60(5)	14-09-2022	affidavit back date and notary missing in stamp paper and ticket not allowed mid on vakalatnama and 44 cut page	SHIVANATH MAHANTA
2	26-05-2022	Interlocutory Application (I.B.C)	710102042122022	COMPANY PETITION IB (IBC)/271(PB)2017	M/S SUDIKHSH COMPUTER & MANAGEMENT INSTITUTE VS GOPAL LAL BASER	Sec 60(5)	13-09-2022	sign missing on application need to every pages stamp paper missing along with affidavit 28 not clear page ticket not allowed on text of vakalatnama	Manish
3	01-08-2022	Interlocutory Application (I.B.C)	710102062522022	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI R P FOR TIRUPATI INFRAPROJECT LIMITED VS L & L HOSPITALITY AND AVIATION PVT LTD	Application under any other provisions- IBC	13-09-2022	Pg-73-74,87,141-149, not clear page section wrong according your pdf	ABHISHEK
4	12-08-2022	Interlocutory Application (I.B.C)	710102065632022	COMPANY PETITION IB (IBC)/1397(PB)2019	BRAHAM ARENJA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	13-09-2022	volume-2 index missed	Nithin
5	18-08-2022	Interlocutory Application (I.B.C)	710102066862022	COMPANY PETITION IB (IBC)/449(PB)2019	AMIT GOEL VS M/S PIYUSH COLONISERS LTD.	Sec 60(5)	14-09-2022	court fee and welfare missed in vakalatnama	Sanchit Garga
6	18-08-2022	Interlocutory Application (I.B.C)	710102066882022	COMPANY PETITION IB (IBC)/449(PB)2019	AMIT GOEL VS M/S PIYUSH COLONISERS LTD.	Sec 60(5)	14-09-2022	Pg-101,136,146,171, 208,249 cut vakalatnama court fee and welfare missed	Sanchit Garga
7	22-08-2022	Interlocutory Application (I.B.C)	710102068102022	COMPANY PETITION IB (IBC)/144(PB)2017	ANIL KOHLI LIQUIDATOR FOR S R FOILS AND TISSUE LIMITED VS STATE BANK OF INDIA	Application under any other provisions- IBC,Application under any other provisions-IBC	13-09-2022	Pg-26 not clear page	ABHISHEK
8	25-08-2022	Interlocutory Application (I.B.C)	710102069312022	COMPANY PETITION IB (IBC)/708(ND)2021	CLOUD9 APARTMENT OWNERS ASSOCIATION VS AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	14-09-2022	need to sign on every pages	ABHINAV SHARMA
9	26-08-2022	Interlocutory Application (I.B.C)	710102069622022	COMPANY PETITION IB (IBC)/361(PB)2018	MADHU JUNEJA VS AADI BEST CONSORTIUM PRIVATE LIMITED	Application under any other provisions- IBC	14-09-2022	memo party missed in index and in application	MADHU JUNEJA
10	25-08-2022	Interlocutory Application (I.B.C)	710102069832022	COMPANY PETITION IB (IBC)/272(PB)2019	JNC CONSTRUCTION PRIVATE LIMITED (MANAGED BY GAUTAM BUILDERS IN CONSORTIUM WITH RAPID CONTRACTORS) VS DISTRICT MAGISTRATE	Sec 60(5)	14-09-2022	please mention true type copy from to this page number court fee and welfare missed in vakalatnama	Ashvini Kumar
11	28-08-2022	Company Application(Companies Act)	710102070082022	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	GANDHARV GOYAL VS SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	Rule 11 of NCLT	14-09-2022	Section Wrong according your PDF	HARSHAL KUMAR
12	29-08-2022	Company Appeal (IBC)	710102070212022	COMPANY PETITION IB (IBC)/900(ND)2020	JAIN STEEL THROUGH ITS PROPRIETOR RAM GOPAL JAIN VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 42	13-09-2022	page:, 99, not clear	PUNEET AHUJA
13	27-08-2022	Company Appeal (IBC)	710102069862022	COMPANY PETITION IB (IBC)/900(ND)2020	RIDDHISIDHI METALS BLORE PRIVATE LIMITED VS VIKAS GARG	Sec 42	13-09-2022	case type company appeal ibc , counsel sign missed in index, prayer missed , , appeal missed,page:69 blur etc	CA PAVAN KUMAR AGRAWAL

14	26-08-2022	Interlocutory Application (I.B.C)	710102069672022	COMPANY PETITION IB (IBC)/361(PB)2018	MADHU JUNEJA VS VIKAS GARG	Sec 54(1)	14-09-2022	Memo Party Missing in index and in application	MADHU JUNEJA
15	27-08-2022	Interlocutory Application (I.B.C)	710102069852022	COMPANY PETITION IB (IBC)/357(ND)2021	CONTAINER CORPORATION OF INDIA LIMITED VS NFA LIFE SECURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	14-09-2022		Siddarth Agarwal
16	30-08-2022	Company Appeal (IBC)	710102070672022	COMPANY PETITION IB (IBC)/81(PB)2019	BHARAT HEAVY ELECTRICALS LIMITED VS MS. POOJA BAHRY	Sec 42	13-09-2022	page:184 not clear, double page numbering on every pages o184-438 etc	Mani Gupta
17	31-08-2022	Interlocutory Application (I.B.C)	710102071002022	COMPANY PETITION IB (IBC)/496(PB)2022	MRS. KAMLA JAIN VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	13-09-2022	please check page no 3 main case number wrong	Henna George
18	31-08-2022	Interlocutory Application (I.B.C)	710102071042022	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS STATE BANK OF INDIA	Regulation 44(2), Liquidation process Regulation, 2016	14-09-2022	welfare and court fee missing need to merge stamp paper with affidavit	Sanampreet Singh
19	31-08-2022	Interlocutory Application (I.B.C)	710102071012022	COMPANY PETITION IB (IBC)/495(PB)2022	MRS. SUMAN JAIN VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	13-09-2022	please check page no 3 case number wrong	Henna George
20	02-09-2022	Interlocutory Application (I.B.C)	710102071622022	COMPANY PETITION IB (IBC)/516(ND)2020	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Application under any other provisions- IBC	14-09-2022	case type wrong main petition not mention in prayer	Sanyam
21	02-09-2022	Interlocutory Application (I.B.C)	710102071872022	COMPANY PETITION IB (IBC)/228(ND)2022	APNAGHAR BUILDERS PVT. LTD VS CVR HOLDINGS PRIVATE LIMITED	Sec 60(5)	14-09-2022	Page No. 718,725 Page Not Clear	RAJEEV
22	06-09-2022	Interlocutory Application (I.B.C)	710102072612022	COMPANY PETITION IB (IBC)/697(ND)2018	THE STATE TRADING CORPORATION OF INDIA LIMITED VS M/S SPACEVISION IMPEX PRIVATE LIMITED	Rule 11 of NCLT, 2016	14-09-2022	Need to Applicant Sing in Application and Notary Stamp Missing in E-Stamp Paper Missing and Section Mentioned in Application and Address Not Match in Affidavit	Dr. Maurya
23	07-09-2022	Interlocutory Application (I.B.C)	710102073182022	COMPANY PETITION IB (IBC)/637(PB)2018	PERFETTI VAN MELLE INDIA PVT. LTD. VS PUNJAB NATIONAL BANK	Sec 60(5)	14-09-2022	memo party missed in index and in application	Ravneet Kaur Malik
24	11-09-2022	Interlocutory Application (I.B.C)	710102074242022	COMPANY PETITION IB (IBC)/1059(ND)2018	M/S. SHUBHKAMNA BUILDTECH PVT. LTD. VS M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	13-09-2022	sign missing in application page and notary missing affidavit and stamp paper and ticket not allowed mid on vakaltnama	Arvind Rathore
25	11-09-2022	Interlocutory Application (I.B.C)	710102074122022	COMPANY PETITION IB (IBC)/236(ND)2020	PUNEET KAUR THROUGH HER ATTORNEY AMRIT PAL SINGH VS PANKAJ NARANG	Sec 60(5)	13-09-2022	true copy missing in annexure page and verified date missing in affidavit	Legalics Law Offices
26	11-09-2022	Interlocutory Application (I.B.C)	710102074152022	COMPANY PETITION IB (IBC)/1718(PB)2018	SHOBHA MAHAJAN VS THREE C PROJECTS PVT LTD	Sec 60(5)	13-09-2022	27,138-140, not clear page	SHASHI BHUSHAN PRASAD
27	11-09-2022	Miscellaneous Application(Companies Act)	710102074182022		SHAILENDRA AGARWAL VS KUNAL STRUCTURAL DEVELOPERS PVT LTD	Application under any other provisions	13-09-2022	main case not link and case type wrong and application incomplete	Shailendra Agarwal
28	11-09-2022	Interlocutory Application (I.B.C)	710102074232022	COMPANY PETITION IB (IBC)/706(PB)2018	STATE BANK OF INDIA VS GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS	Sec 60(5)	13-09-2022	double page number after 25 page and 24,26,202-214, not clear page and welfare and court fee missing in vakalatnama and true copy and sign missing in annexure page	Niranjan
29	11-09-2022	Interlocutory Application (I.B.C)	710102074102022	COMPANY PETITION IB (IBC)/204(ND)2021	M/S SUPERTECH LIMITED VS GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS	Rule 11 of NCLT, 2016	13-09-2022	section wrong and true copy sign missing in annexure page	ARGUS PARTNERS
30	11-09-2022	Interlocutory Application (I.B.C)	710102074142022	COMPANY PETITION IB (IBC)/236(ND)2020	RAVI RAGHAVACHARY VS PANKAJ NARANG	Sec 60(5)	13-09-2022	true copy sign missing in annexure page	Legalics Law Offices
31	11-09-2022	Company Appeal (IBC)	710102074132022	COMPANY PETITION IB (IBC)/236(ND)2020	MAHESH CHANDRA SAHU VS PANKAJ NARANG	Sec 60(5)	14-09-2022	wrong e-file(only proof of service uploaded)etc	Legalics Law Offices
32	12-09-2022	Interlocutory Application (I.B.C)	710102074412022	COMPANY PETITION IB (IBC)/486(ND)2020	RUPESH KUMAR VS ASHOK ARORA	Sec 42	13-09-2022	application missing please re-upload	PARMOD
33	11-09-2022	Interlocutory Application (I.B.C)	710102074112022	COMPANY PETITION IB (IBC)/236(ND)2020	MAYUKH CHAKRABORTHY VS PANKAJ NARANG	Sec 60(5)	13-09-2022	application missing	Legalics Law Offices

34	13-09-2022	Interlocutory Application (I.B.C)	710102074502022	COMPANY PETITION IB (IBC)/292(ND)2021	SONAL KAPUR VS SANDWOODS INFRA TECH PROJECTS PRIVATE LIMITED	Sec 60(5)	13-09-2022	38,40,42, not clear page	Nithin
35	12-09-2022	Interlocutory Application (I.B.C)	710102074422022	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS SANDWOODS INFRA TECH PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	13-09-2022	memo party missing and section wrong and stamp paper missing and welfare and court fee missing	Sanampreet Singh
36	12-09-2022	Interlocutory Application (I.B.C)	710102074432022	COMPANY PETITION IB (IBC)/1581(PB)2018	SUDERSHAN GUPTA VS SANDWOODS INFRA TECH PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	13-09-2022	section not mention in index	aditya gauri
37	12-09-2022	Interlocutory Application (I.B.C)	710102074372022	COMPANY PETITION IB (IBC)/2976(ND)2019	LUV BHARDWAJ VS FLPL LOGISTICS PRIVATE LIMITED	Application under any other provisions- IBC	13-09-2022	section wrong and ticket not allowed mid on vakalatnama	MANOHAR MALIK
38	13-09-2022	Company Application(Companies Act)	710102074642022	COMPANY PETITION (COMPANIES ACT)/48(ND)2022	PRABHIT SINGH BATRA VS AMRIT GRAPHICS PRIVATE LIMITED	Rule 11 of NCLT	14-09-2022	25 hindi page	YOE GNDER KUMAR
39	13-09-2022	Interlocutory Application (I.B.C)	710102074562022	COMPANY PETITION IB (IBC)/153(ND)2020	PUNJAB NATIONAL BANK VS VINOD RADHAKRSHNAN NAIR	22(3)(b)	14-09-2022	29,46-47 not clear page	SANJAY JAIN
40	13-09-2022	Interlocutory Application (I.B.C)	710102074602022	COMPANY PETITION IB (IBC)/397(PB)2018	ANUP SOOD VS DAKSHIN HARYANA BIJLI VITRAN NIGAM	Rule 11 of NCLT, 2016	14-09-2022	section wrong	NAMIT SURI
41	13-09-2022	Interlocutory Application (I.B.C)	710102074692022	COMPANY PETITION IB (IBC)/317(ND)2022	ANDES TOWN PLANNERS PRIVATE LIMITED VS PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	14-09-2022	memo party missing	Aadhar Nautiyal
42	12-09-2022	Company Appeal (IBC)	710102074392022	COMPANY PETITION IB (IBC)/3230(ND)2019	MANISH GUPTA VS FIITJEE LIMITED	Sec 60(5)	14-09-2022	wrong sec and case type wrong, need to file iA (contact to registry)	GOVIND RISHI
43	13-09-2022	Interlocutory Application (I.B.C)	710102074782022	COMPANY PETITION IB (IBC)/78(ND)2021	ALOK MURARKA RESOLUTION PROFESSIONAL VS COC OF M/S WORLDS WINDOW TRADING PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	14-09-2022	memo party missing and ticket not allowed mid on vakalatnama	Uday Bedi
44	13-09-2022	Interlocutory Application (I.B.C)	710102074612022	COMPANY PETITION IB (IBC)/1718(PB)2018	MEENAKSHI SINGH VS AJIT KUMAR JHA	Rule 11 of NCLT, 2016	14-09-2022	memo party missing	R K GUPTA
45	13-09-2022	Miscellaneous Application(Companies Act)	710102074622022	COMPANY PETITION (COMPANIES ACT)/83(ND)2021	TICTOK SKILL GAMES PRIVATE LIMITED VS AJIT KUMAR JHA	Application under any other provisions	14-09-2022	case type wrong and section not mention in index and memo party missing and sign missing in application page	ABHISHEK
46	13-09-2022	Company Application(Companies Act)	710102074652022	COMPANY PETITION (COMPANIES ACT)/179(ND)2021	MAHAVIR STONE CRUSHING PVT. LTD VS MAHAVIR STONE CRUSHING PVT. LTD	Rule 11 of NCLT	14-09-2022	memo party missing	Manisha
47	13-09-2022	Interlocutory Application (I.B.C)	710102074752022	COMPANY PETITION IB (IBC)/296(ND)2020	AJAI KUMAR SINGH VS SARE HOMES PROJECT SERVICES PRIVATE LIMITED	Sec 60(5)	14-09-2022	ticket not allowed mid on vakalatnama	Iggu Chittiappa
48	13-09-2022	Interlocutory Application (I.B.C)	710102074832022	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Rule 11 of NCLT, 2016	14-09-2022	16-25 not clear page and ticket not allowed on vakalatnama and memo party missing	Aditya Nayyar
49	13-09-2022	Interlocutory Application (I.B.C)	710102074862022	COMPANY PETITION IB (IBC)/812(ND)2018	SH. SUSHEEL KUMAR GUPTA VS MIDEAST INTEGRATED STEELS LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	14-09-2022	section wrong	PARTHO
50	17-06-2022	CA(A) Merger and Amalgamation(Companies Act)	710102048832022		K.K. EQUITY LIMITED VS	Sec. 230-232, Sec 234	13-09-2022	Nclt name missed on cover pg, master index missed, 2nd volume missed,council detail missed in index,pgs not clear 59,246, serial no not clear in annexures,pg no ,178 missed,pg no 272 to 289 not mentioned in master index and 2nd volume index	GARIMA AHUJA
51	25-07-2022	Company Petition IB (IBC)	710102059862022		CHETAN STEELS PRIVATE LIMITED VS	IBC Under Sec 10	13-09-2022	true copy missed on every pages of annexures 11	Sonal

52	05-08-2022	Company Petition IB (IBC)	710102064042022		SS COMMOSALE PRIVATE LIMITED VS VIPUL LIMITED	IBC under Sec 7	13-09-2022	irp registration certificate merge with form 2	Sandeep
53	09-08-2022	Company Petition IB (IBC)	710102064762022		UNITED NEWS OF INDIA WORKERS, UNION VS UNITED NEWS OF INDIA	IBC Under Sec 9	13-09-2022	page:11, part-3 nil, page:107, 111-131, not clear, 3rs court fee missed, true copy sign missed on every pages of annexures, etc	RITWIK PARIKH
54	11-08-2022	Company Petition IB (IBC)	710102065462022		PARIVARTAN SINGH VS UNITED NEWS OF INDIA	Section 94(1)	13-09-2022	page:30, 47, 128-131, 135, not clear, etc	Gaurav Joshi
55	11-08-2022	Company Petition IB (IBC)	710102065452022		RAJA BHOJ VS UNITED NEWS OF INDIA	Section 94(1)	13-09-2022	page:28, 48, not clear, page:77-99,-115 missed and pages are wrong arrange contact to registry, etc	Gaurav Joshi
56	17-08-2022	Company Petition IB (IBC)	710102066622022		RAM CHANDER OMER VS NAFTOGAZ INFRASTRUCTURE LIMITED	IBC Under Sec 9	13-09-2022	proof of service are wrong	ASHISH
57	17-08-2022	Company Petition IB (IBC)	710102066612022		INDO JATALIA HOLDINGS LIMITED VS ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	13-09-2022	page:31-38, 48-54, 142-145, not clear, advocate welfare and court fee has been missed placed,(paste on blank side of vakalatnama) etc	Ayush Jain
58	26-08-2022	Company Petition (Companies Act)	710102069532022		SAMIRA BASIT VS LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	13-09-2022	pgs not clear 174	Rupinder Singh Bhatia
59	26-08-2022	Company Petition IB (IBC)	710102069662022		ATHENA INDIA HITECH COMPONENTS PRIVATE LIMITED VS MR. VIKAS GARG LIQUIDATOR OF M/S. HEMA ENGINEERING INDUSTRIES LIMITED	Sec 42	13-09-2022	case type wrong, main case not link, etc	Joshua Samuel/ Christopher
60	27-08-2022	Company Petition IB (IBC)	710102069772022		INNOVATIVE INCENTIVES & REWARDS PRIVATE LIMITED VS FEDERAL MOGUL SLINTERED PRODUCTS LTD (AMAL. WITH GOETZE INDIA LIMITED	IBC Under Sec 9,Any other provision - Govt body	13-09-2022	wrong sec, true copy sign missed on every pages of annexures, 25rs advocate welfare and 3rs court fee missed (paste on blank side of vakalatnama,etc	sneh jain
61	27-08-2022	Company Petition IB (IBC)	710102069882022		PARMANAND OVERSEAS LIMITED VS FEDERAL MOGUL SLINTERED PRODUCTS LTD (AMAL. WITH GOETZE INDIA LIMITED	IBC Section 59	13-09-2022	page:83-90, 201-202, 205-206, 209-2015, 217-218, 223, 229, 233-234, 237-257, 260, 262, 272, 273, 275, 278, 279, 287-303, 307-309, 334, 344, not clear, volume 2 index blur, etc	VIKAS
62	30-08-2022	Company Petition IB (IBC)	710102070552022		ATHENA GLOBUS PRIVATE LIMITED VS FEDERAL MOGUL SLINTERED PRODUCTS LTD (AMAL. WITH GOETZE INDIA LIMITED	IBC Section 59	13-09-2022	page:42, 57, 63, 71, 83-84, 95-97, 119-122, advocate welfare and court fee has been misplaced paste on blank side of vakalatnama, etc	Sanjiv Dagar
63	30-08-2022	CA(A) Merger and Amalgamation(Companies Act)	710102070602022		ERICSSON INDIA PRIVATE LIMITED VS FEDERAL MOGUL SLINTERED PRODUCTS LTD (AMAL. WITH GOETZE INDIA LIMITED	Sec. 230-232 - Second Motion	14-09-2022	Wrong case type select, pgs not clear 290,291	RAGHAV CHADHA
64	31-08-2022	Company Petition IB (IBC)	710102071102022		SUPER WOODWELL PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	13-09-2022	advocate welfare and court fee has been misplaced (paste on blank side of nclt), page:26-47, 78, 79, 88, 91-92, not clear, etc	AWNISH
65	02-09-2022	Company Petition IB (IBC)	710102071782022		ADITYA BIRLA FINANCE LIMITED VS SITI BROADBAND SERVICES PRIVATE LIMITED	IBC under Sec 7	13-09-2022	page:211-214, 313, 324, missed, pagE:261-262, 266, 268, 305, 309, 311, 312, not clear, PAGE:324-342 WRONG ARRAGNE, 3RS COURT FEE MISSED, ETC	Aayush Kevlani

66	02-09-2022	Company Petition IB (IBC)	710102071772022		ADITYA BIRLA FINANCE LIMITED VS SITI JIND DIGITAL MEDIA COMMUNICATIONSPRIVATE LIMITED	IBC under Sec 7	13-09-2022	3rs court fee missed on vakalatnama	Aayush Kevlani
67	06-09-2022	Company Petition IB (IBC)	710102072682022		GREEN AGREVOLUTION PRIVATE LIMITED VS K K POULTRY PRIVATE LIMITED	IBC Under Sec 9	14-09-2022	jurisdiction Gurgaon	AKANKSHA SISODIA
68	06-09-2022	Company Petition (Companies Act)	710102072822022		KANWARJEET SINGH & ANR VS TOPSHOP INDIA PRIVATE LIMITED	Sec. 242(4)	14-09-2022	Fees missed of section 242	MRINAL HARSH VARDHAN
69	07-09-2022	Company Petition IB (IBC)	710102073012022		AFA EXPORTS PRIVATE LIMITED VS TOPSHOP INDIA PRIVATE LIMITED	IBC Section 59	14-09-2022	page:59 cut, true copy sign missed on every pages of annexures, etc	BRIJ
70	05-09-2022	Company Petition IB (IBC)	710102072532022		ANIL SYAL VS TOPSHOP INDIA PRIVATE LIMITED	Section 121(1)	13-09-2022	case type wrong , need to file IA, etc contact to registry	MANOHAR MALIK
71	08-09-2022	Company Petition IB (IBC)	710102073412022		NARENDER STEEL & ALLOYS VS JAI MATA ENGINEERING LIMITED	IBC Under Sec 9	14-09-2022	page:44, 54, 63, not clear, vakalatnama advocate welfare blur, etc	Piyush Kaushik
72	08-09-2022	CA(A) Merger and Amalgamation(Companies Act)	710102073462022		NIJHAWAN CLOTHING PRIVATE LIMITED VS R.S.TRIVENI FOODS PRIVATE LIMITED	Sub-section (l) of section 230	13-09-2022	Volume 2 & & & 3 separate index missed, pg no 494 repeated	Avinash Garg
73	08-09-2022	Company Petition IB (IBC)	710102073262022		AAROH FINANCE AND INVESTMENTS PVT LTD THROUGH MUNISH KUMAR SHARMA LIQUIDATOR VS R.S.TRIVENI FOODS PRIVATE LIMITED	IBC Section 59	14-09-2022	page;108 blur,	Sanyam Goel
74	10-09-2022	Company Petition IB (IBC)	710102073912022		UNION BANK OF INDIA VS M/S. SHEEN INDIA PVT. LTD	IBC under Sec 7	14-09-2022	5rs advocate welfare missed, advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama) brief of synopsis missed, double page numbering on every pages of annexures, etc	EKTA CHOUDHARY
75	10-09-2022	Company Petition IB (IBC)	710102073962022		GULSHAN GABA VS M/S. SHEEN INDIA PVT. LTD	Application under any other provisions- IBC	14-09-2022	wrong sec and case type wrong, need to file iA (contact to registry)	Drishti
76	10-09-2022	CA(A) Merger and Amalgamation(Companies Act)	710102073942022		MAHIMA DISTRIBUTERS PRIVATE LIMITED VS M/S. SHEEN INDIA PVT. LTD	Sec. 230-232, Sec 234	13-09-2022	Pgs not clear 136,138,140,257,3rs court fees missed in vakaltnama	RISHABH JAIN
77	09-09-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102073652022		J. H. JEWELS PRIVATE LIMITED VS M/S. SHEEN INDIA PVT. LTD	Sec. 230-232 - Second Motion	13-09-2022	Council sign missed in master index,pgs missed 85,87,113 to 116,139 volume 2 & & & 3,4 separate index missed, pgs not clear 102,103,131,183,186,188,196,197,242, 261,262,266,289,302,338	Madhuri
78	09-09-2022	Contempt Petition (IBC)	710102073882022		EMPLOYEE PROVIDENT FUND ORGANIZATION VS VIJENDER SHARMA	Section 42 - Submitted by Government Body	14-09-2022	wrong section and case type wrong contact to registry	Kaushik Kumar Dey
79	08-09-2022	Company Petition IB (IBC)	710102073532022		RAJSURAJ FINCAP PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	14-09-2022	advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama), page numbering wrong arrange after 28 page, and page number are dim not clear, etc	AWNISH

80	08-09-2022	Contempt Petition(Companies Act)	710102073372022		HOTEL AND RESTAURANT FEDERATION ASSOCIATION OF EASTERN INDIA VS FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA	Sec 425	14-09-2022	Fees missed of section 12, rule 11, serve the petition to all respondent, add all petitioner	RAJEEV
81	13-09-2022		0710102005362019/12	COMPANY PETITION IB (IBC)/536(ND)2019	METENERE LIMITED Vs. MAXOP ENGINEERING COMPANY PRIVATE LIMITED	IBC Under Sec 9	13-09-2022	Need to Applicant Sign Every Pages	
82	13-09-2022		0710102014202017/17	COMPANY PETITION IB (IBC)/160(PB)2017	LEVCON VALVES PRIVATE LIMITED Vs. ENERGO ENGINEERING PROJECTS LIMITED	IBC Under Sec 9	13-09-2022	Page No. 36 to 142 Double Pagination	
83	13-09-2022		0710102016522022/4	INTERLOCUTORY APPLICATION (I.B.C)/1035(ND)2022	POWER2SME PVT LTD Vs. UTTAM STRIPS LTD	Sec 60(5)	13-09-2022	Page No. Wrong According your Index	
84	13-09-2022		0710102019232022/2	COMPANY PETITION IB (IBC)/368(ND)2022	LAKSHYA INFRAPROMOTERS PRIVATE LIMITED Vs. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	13-09-2022	Page No. 4-7 True Copy Sign Missing	
85	13-09-2022		0710102020572022/5	COMPANY PETITION IB (IBC)/245(ND)2022	EDUCOMP INFRASTRUCTURE & SCHOOL MANAGEMENT LTD. THROUGH CHAIRMAN OF MONITORING COMMITTEE Vs. MILLENNIUM EDUCATION FOUNDATION	IBC Under Sec 9	13-09-2022	Page No. 216-217 , 220-221, Page Not clear	
86	13-09-2022		0710102022292022/4	COMPANY PETITION IB (IBC)/281(ND)2022	KELVIN AIR CONDITIONING AND VENTILATIONSYSTEMS PRIVATE LIMITED. Vs. TRIUMPH REALTY PRIVATE LIMITED	IBC Under Sec 9	13-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
87	13-09-2022		0710102022292022/5	COMPANY PETITION IB (IBC)/281(ND)2022	KELVIN AIR CONDITIONING AND VENTILATIONSYSTEMS PRIVATE LIMITED. Vs. TRIUMPH REALTY PRIVATE LIMITED	IBC Under Sec 9	13-09-2022	Need to Applicant Sign Every Pages and Page No. 28 , 38 Page Not Clear and Page No. 69 , 74 80-81 , 83 True Copy Sign Missing	
88	13-09-2022		0710102022292022/6	COMPANY PETITION IB (IBC)/281(ND)2022	KELVIN AIR CONDITIONING AND VENTILATIONSYSTEMS PRIVATE LIMITED. Vs. TRIUMPH REALTY PRIVATE LIMITED	IBC Under Sec 9	13-09-2022		
89	13-09-2022		0710102041362022/3	COMPANY PETITION IB (IBC)/432(ND)2022	LH ASIAN TRADE FINANCE FUND LIMITED Vs. PIYOOSH GOYAL	Section 95(1)	13-09-2022	Notary Stamp Missing in E-Stamp Paper and Need to Applicant Sign Pages Pagination Wrong According your Index	

90	13-09-2022		0710102046692022/2	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2022	GAIL INDIA LIMITED Vs. PUNJ LLYOD LIMITED	Sec 60(5)	13-09-2022	Volume Wise Index Missing Page No. 5-9, 11, 13-14 16, 18 114-115, 162-165 184-186 199-201 236-237 258-259 298-299 355-356 363-367 383-385 389, 391,412-413, 452, 454 456-457, 488-489 508 516 559-560 571-572 584 587-590 603-604 617-618 674-675 715 742-743 751-752 783-786 830 832 834 835 843-845 True Copy Sign Missing Page No. 10, 12,17 48, 74, 85, 93, 108, 113, 134, 136, 214 -216 228-229 250 261 268, 282 288, 374, 382 475, 498 531 552 562-563 619-623 639-640 656-657 777 779-780 792 833 Page Not clear Page No. 239 , 245 270 278 411 455 487, 506 514 , 527 570 586 602 616 647 , 741 770 782 831 842 Hand Writing Not Allowed Need to True Typed Copy Please Page No. Mentioned in True Typed Copy	
91	13-09-2022		0710102047792022/1	TRANSFER APPLICATION (IBC)/18(PB)2022	MR. AVINASH VASANT SISODE Vs. SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	13-09-2022	Page No. After 8 to 32 Double Pagination 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and one Pages No. Missing According your Index	
92	13-09-2022		0710102047792022/2	TRANSFER APPLICATION (IBC)/18(PB)2022	MR. AVINASH VASANT SISODE Vs. SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	13-09-2022	Page No. After 8 to 33 Double Pagination 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and one Pages No. Missing According your Index Page No. 31-33 Page Not clear	
93	13-09-2022		0710102068012020/5	COMPANY PETITION IB (IBC)/872(ND)2020	STATE BANK OF INDIA Vs. SUNIL SHARMA	Section 95(1)	13-09-2022	Page No. Missing in Index and True Copy sign Missing in Annexure	
94	13-09-2022		0710102072592022/1	COMPANY APPLICATION(COMPANIES ACT)/342(PB)2022	SANGUNITY EXIM Vs. BAHIL PAPER MILLS LIMITED	Rule 11 of NCLT	13-09-2022	Need to Applicant Sign Every Pages	
95	13-09-2022		0710102080682021/3	INTERLOCUTORY APPLICATION (I.B.C)/5024(PB)2021	NIIL INFRASTRUCTURE PRIVATE LIMITED Vs. CENTRAL BANK OF INDIA	Rule 11 of NCLT, 2016	13-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
96	13-09-2022		0710200400572008/4	COMPANY PETITION (COMPANIES ACT)/43(ND)2008	M/S MADHU BHASKAR Vs. M/S ISHWAR INDUSTRIES LTD	Application under any other provisions	13-09-2022	Index Missing and 5 Rs. Welfare Fund fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
97	13-09-2022		0710200400802014/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	13-09-2022	Order Copy Missed	
98	13-09-2022		0710200400802014/11	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	13-09-2022	E-Stamp Paper Missing and Affidavit Verify Date Missing and Need to Applicant Sign Every Pages	
99	13-09-2022		0710200400802014/16	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	13-09-2022	Incomplete Documents	
100	13-09-2022		0710200400802014/2	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	13-09-2022	E-Stamp Paper Missing and Need to Applicant Sign Every Pages	
101	13-09-2022		0710200400802014/6	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	13-09-2022	E-Stamp Paper Missing and Need to Applicant Sign Every Pages	

102	13-09-2022		0710200400802014/8	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	13-09-2022	E-Stamp Paper and Affidavit Missing and Need to Applicant Sign Every Pages	
103	13-09-2022		0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	13-09-2022	Document Not Open Please Document Upload Once Again	
104	13-09-2022		0710200413982017/4	COMPANY PETITION (COMPANIES ACT)/238(ND)2017	DEVARATA DASA @ DWIGHT GARY GIBBS Vs. M/S GOPAL FABRICS PVT LTD	Sec. 241(1),Sec. 242(4)	13-09-2022	Reply Separately E-Stamp Paper Missing in Reply Filed and Application Need to be IA	
105	14-09-2022		0710102022292022/6				14-09-2022	Need to Applicant Sign Every Pages	
106	14-09-2022		0710102011632022/2				14-09-2022	Incomplete Documents	
107	14-09-2022		0710102017822022/12				14-09-2022	E-Stamp Paper and Affidavit Missing	
108	06-09-2022		7101020000000000		TIMES INTERNET LIMITED Vs.	Sec. 230-232 - Second Motion	14-09-2022	Pages 23 to 28 according to PDF Not Clear, Notary missing in E-stamp, Affidavit Date missing	
109	06-09-2022		7101020000000000		TIMES INTERNET LIMITED Vs.	Sec. 230-232 - Second Motion	14-09-2022	Pages 23 to 28 according to PDF Not Clear, Notary missing in E-stamp, Affidavit Date missing	
110	08-09-2022		7101020000000000		TIMES INTERNET LIMITED Vs.	Sec. 230-232 - Second Motion	14-09-2022	Pages 24 to 28 according to PDF Not Clear	
111	08-09-2022		7101020000000000		TIMES INTERNET LIMITED Vs.	Sec. 230-232 - Second Motion	14-09-2022	Pages 24 to 28 according to PDF Not Clear	
112	06-07-2022		7101020000000000		MESTECH SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	14-09-2022	Wrong pages filed after Page 8 according to PDF, One Page in Hindi	
113	06-07-2022		7101020000000000		MESTECH SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	14-09-2022	Wrong pages filed after Page 8 according to PDF, One Page in Hindi	
114	26-08-2022		7101020000000000		STYLE REALTORS PVT LTD Vs.	Sec. 230-232 - Second Motion	14-09-2022	Notary missing in E-stamp and Affidavit	
115	26-08-2022		7101020000000000		STYLE REALTORS PVT LTD Vs.	Sec. 230-232 - Second Motion	14-09-2022	Notary missing in E-stamp and Affidavit	
116	05-09-2022		7101020000000000		QA INFOTECH SOFTWARE SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	14-09-2022	Index missing	
117	24-06-2022		7101020000000000		NEXT EVENTS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	14-09-2022	Page 11 according to PDF in Hindi	
118	24-06-2022		7101020000000000		NEXT EVENTS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	14-09-2022	Page 11 according to PDF in Hindi	
119	29-08-2022		7101020000000000		BIKANO FOODS PRIVATE LIMITED Vs. BIKANERVALA FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	14-09-2022	Index missing	
120	12-09-2022		0710102007712022/6	COMPANY PETITION IB (IBC)/178(ND)2022	COMMONWEALTH POWER (INDIA) PRIVATE LIMITED Vs.	IBC Section 59	14-09-2022	E-Stamp Paper Missing	
121	12-09-2022		0710102009312022/5	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR Vs. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	14-09-2022	E-Stamp Paper and Affidavit Missing and Need to Applicant Sign Every Pages	
122	12-09-2022		0710102009802022/10	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATE LIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	14-09-2022	Page No. 102, Page No. Clear and 25 Rs. Welfare Fund Fess Missing in Vakalatnama and Need to Applicant Sign Every Pages	
123	12-09-2022		0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATE LIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	14-09-2022	Volume 1 Index Missing and Page No. 113 to 287 306-334 True Copy sign Missing and Page No. 288 to 300 Hand Writing Not Allowed Please Attach True Typed Copy and Page Number Mentioned in True Typed Copy Page No. 335 to 341 , 374- 378 380, 528 Page Not Clear and Page No. 658 Need to English Translate Copy	

124	12-09-2022		0710102009802022/5	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	14-09-2022	Page No. 271 to 283 Double Pagation Page No. 271 - 283 Hand Writing Not Allowed Need to True Typed Copy Please Page No. Mentioned in Typed Copy Page No. 315- 321 , 355-361 468-471 , 502-503, Page Not Clear	
125	12-09-2022		0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	14-09-2022	Page No. 113 to 287 306-334 True Copy sign Missing and Page No. 288 to 300 Hand Writing Not Allowed Please Attach True Typed Copy and Page Number Mentioned in True Typed Copy Page No. 335 to 341 , 374- 378 380, 528 Page Not Clear and Page No. 658 Need to English Translate Copy	
126	12-09-2022		0710102010502021/5	COMPANY PETITION IB (IBC)/95(PB)2022	KOREA TRADE INSURANCE CORPORATION(KSURE) Vs. INDO ALUSYS INDUSTRIES LIMITED	IBC Under Sec 9	14-09-2022	Order Not Open Please Upload Once Again	
127	12-09-2022		0710102013012022/2	INTERLOCUTORY APPLICATION (I.B.C)/859(PB)2022	ANIL KOHLI Vs. EMPLOYEES PROVIDENT FUND ORGANISATION ALWAR	Sec 60(5)	14-09-2022	Wrong Pagation According your Index	
128	12-09-2022		0710102019232022/1	COMPANY PETITION IB (IBC)/368(ND)2022	LAKSHYA INFRAPROMOTERS PRIVATE LIMITED Vs. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	14-09-2022	Main Case Missing your PDF and Page No. 4-7 True Copy Sign Missing	
129	12-09-2022		0710102021902020/4	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED	Sec 241 (2)	14-09-2022	Page No. 85 Not Clear and True Copy Sign Missing in All Annexure Need To True Copy Sign With True Copy Sign Stamp	
130	12-09-2022		0710102026872022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2022	DEXTSOFT SOLUTIONS PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	14-09-2022	Sepratrly Filed	
131	12-09-2022		0710102032052022/5	COMPANY PETITION IB (IBC)/450(ND)2022	VASUDEVAN GOPU - LIQUIDATOR OF LASTLINE TECHNOLOGIES PVT LTD Vs. SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED	IBC Section 59	14-09-2022	Wrongly Filed Need to be IA	
132	12-09-2022		0710102036962022/3	COMPANY PETITION IB (IBC)/387(ND)2022	SHRI KHATU SHYAM TRANSPORT Vs. M/S TRN ENERGY PVT. LTD	IBC Under Sec 9	14-09-2022	Index Missing	
133	12-09-2022		0710102044032022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/64(ND)2022	GLAUCUS SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED Vs. BIGFOOT RETAIL SOLUTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234	14-09-2022	Page No. 14-18 , 20-24 26, 29, 30-34 Please Strate Filed Properly Page No. 112- 133 True Copy Sign Missing	
134	12-09-2022		0710102045992022/2	COMPANY PETITION IB (IBC)/456(ND)2022	SANJAY SONI Vs. GANGA BUSINESS PRIVATE LIMITED	IBC Under Sec 9	14-09-2022	Page No. 6-42 True Copy Sign Missing and Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
135	12-09-2022		0710102047812022/4	INTERLOCUTORY APPLICATION (I.B.C)/2817(ND)2022	NILESH SHARMA Vs. AJAY GUPTA	Sec 43(1) r/w Sec 44 (1)	14-09-2022	Page No. 4-10 True Copy Sign Missing	
136	12-09-2022		0710102050432022/2	INTERLOCUTORY APPLICATION (I.B.C)/3050(ND)2022	MANOJ SINGH RAWAT Vs. RS SEVEN LIFESTYLE PRIVATE LIMITED	Sec. 12A	14-09-2022	Need to be IA	
137	12-09-2022		0710102051522021/12	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL Vs. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	14-09-2022	Page No. 30 Not Clear and Affidavit Back Date	

138	12-09-2022		0710102051522021/13	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL Vs. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	14-09-2022	E-Stamp Paper Missing	
139	12-09-2022		0710102056032022/1	INTERLOCUTORY APPLICATION (I.B.C)/3588(ND)2022	VIMAL PLAST (INDIA) PRIVATE LIMITED Vs. SUNPLAST ELECTRONICS PRIVATE LIMITED	Sec 60(5)	14-09-2022	Notary Stamp Missing in E-Stamp Paper	
140	12-09-2022		0710102059682022/1	INTERLOCUTORY APPLICATION (I.B.C)/3736(ND)2022	ANSHUJ DHINGRA Vs. PANKAJ AGARWAL	Sec. 45 (1),Sec 49(2)	14-09-2022	Page No. 125, 135, 151-158, 167, 167-177 Page Not Clear	
141	12-09-2022		0710102059682022/2	INTERLOCUTORY APPLICATION (I.B.C)/3736(ND)2022	ANSHUJ DHINGRA Vs. PANKAJ AGARWAL	Sec. 45 (1),Sec 49(2)	14-09-2022	Page No. 123, 125, 137, 147-155, 158, 162, 164, 166, -174 190-202 Page Not Clear and Please Mention True Typed Copy Page No.	
142	12-09-2022		0710102066712022/5	COMPANY PETITION (COMPANIES ACT)/138(ND)2022	SANJAY MEHRA Vs. SUPERON SCHWEISSTECHNIK INDIA LIMITED	Sec. 241(1),Sec. 242(4)	14-09-2022	Index Missing 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
143	12-09-2022		0710102066712022/6	COMPANY PETITION (COMPANIES ACT)/138(ND)2022	SANJAY MEHRA Vs. SUPERON SCHWEISSTECHNIK INDIA LIMITED	Sec. 241(1),Sec. 242(4)	14-09-2022	Index Missing 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
144	12-09-2022		0710102101482020/5	COMPANY PETITION (COMPANIES ACT)/155(ND)2020	CONNAUGHT PLAZA RESTAURANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441	14-09-2022	Need to be IA	
145	12-09-2022		0710102104502019/15	COMPANY PETITION IB (IBC)/1721(PB)2019	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec 9	14-09-2022	Document Missed According your PDF	
146	12-09-2022		0710102113632020/18	COMPANY PETITION IB (IBC)/15(ND)2021	SOHNA BUILDCON RESORTS PRIVATE LIMITED Vs.	IBC Section 59	14-09-2022	Index Missing	
147	12-09-2022		0710200401062016/11	COMPANY PETITION (COMPANIES ACT)/77(ND)2016	AEZ INFRATECH PVT. LTD. Vs. M/S SOMANI WORSTED LTD.	Application under any other provisions	14-09-2022	Wrongly Filed Need to be IA	
148	12-09-2022		0710200401062016/12	COMPANY PETITION (COMPANIES ACT)/77(ND)2016	AEZ INFRATECH PVT. LTD. Vs. M/S SOMANI WORSTED LTD.	Application under any other provisions	14-09-2022	Wrongly Filed Need to be IA	
149	12-09-2022		0710200401062016/9	COMPANY PETITION (COMPANIES ACT)/77(ND)2016	AEZ INFRATECH PVT. LTD. Vs. M/S SOMANI WORSTED LTD.	Application under any other provisions	14-09-2022	Page No. Wrong According your Index and Page No. 24 after 104-106 Page Not Clear and Volume 1 Index Missing Volume 2 Index Missing	
150	13-09-2022		0710102005362019/11				14-09-2022	Page No. Not Mentioned in Index and Need to Applicant Sign Every Pages	
151	13-09-2022		0710102006382021/9				14-09-2022	Need to Applicant Sign Every Pages and Page No. 16-21 True Copy Sign Missing	
152	13-09-2022		0710102022292022/4				14-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
153	13-09-2022		0710102032532022/1				14-09-2022	E-Stamp Paper Missing and Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
154	13-09-2022		0710102059042022/4				14-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	

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54- 66 , 69- 76 Page Not clear and 25
Rs. Welfare Fund Fess and 3 Rs.
Court Fess Missing in Vakalatnama
Vakalatnama Filed With Reply Ticket
Not Allowed on Mid Vakalatnama
Text Hide not Allowed Side Ticket on
Vakalatnama

